

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose   | Section | Name of the Parties<br>M/s. / Mr. |
|-------------------------|----------|-----------|---------|-----------------------------------|
| CP No.180/<br>2017      | -        | Admission | 252(3)  | Kamal Farms India Ltd. Vs ROC     |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
| <hr/>   |                                     |                        |           |

**ORDER**

Matter is listed today for admission. Registry required additional information from the Petitioner Company. No representation. List it on 29/11/2017.



**Member (T)**



**Member (J)**